

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:3324
ANSWERED ON:30.08.2013
OIL AND GAS BLOCK DEVELOPMENT PROJECTS .
Saha Shri Anup Kumar

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether any oil and gas block development projects are pending for the last ten years;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the number of such projects allocated to private and public sector companies along with the losses incurred due to the delay of these pending projects?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRIMATI PANABAACA LAKSHMI)

(a) to (c) Under the Production Sharing Contract (PSC) regime, two exploration blocks, namely, AA-ONN-2001/4 and AA-ONN-2002/4 were awarded in Nagaland under the New Exploration Licensing Policy (NELP) bidding rounds to ONGC as operator. The PSCs for these blocks were signed on 04.02.2003 and 06.02.2004 respectively. The Petroleum Exploration Licenses (PELs) were awarded by the State Government on 28.04.2006. However, Nagaland Government has so far not allowed the Contractor to carry out any exploration activities in this block.